

Rural Electrification in Rajasthan

119. **Shri Karni Singhji:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Government of Rajasthan has requested the Union Government for financial aid for rural electrification scheme year for the 1959-60; and

(b) if so, the extent of financial aid given?

The Deputy Minister of Irrigation and Power (Shri Hathl): (a) and (b). No such request has so far been received from the Government of Rajasthan.

All India Road Development Plan

120. **Shri Ram Krishan Gupta:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Starred Question No. 526 on the 17th August, 1959 and state whether Government have since examined the long term All-India Road Development Plan for 1961-81?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): The examination has not yet been completed. Pending a decision in the matter, however, the State Governments have been advised to follow the broad order of priorities indicated in the Chief Engineers' Report on Road Development Plan for India (1961-81) for purposes of formulating road schemes to be included in the Third Five Year Plan.

Regional and State Water Sewage Boards

121. { **Shri Ram Krishan Gupta:**
Shri Pangarkar:
Shri Madhusudan Rao:

Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 1298 on the 11th December, 1959 and state at what stage is the proposal of setting up of Regional and State Water Sewage Boards?

The Minister of Health (Shri Karmarkar): The proposal of setting up of Regional and State Water Sewage Boards is still under consideration of

the 10 State Governments. The Government of Mysore have no such proposal. Replies from the Governments of Rajasthan, U.P., and J. & K. are still awaited.

Ford Foundation Recommendations on Food Production

122. **Shri Ram Krishan Gupta:** Will the Minister of Food and Agriculture be pleased to refer to the reply given to Unstarred Question No. 77 on the 17th November, 1959 and state whether Government have considered the recommendations made by the Ford Foundation Team on food production regarding setting up of far reaching centralized authority with a clear line of command and execution for growing more food so that policy decisions giving priority to food production may be enforced promptly?

The Minister of Agriculture (Dr. P. S. Deshmukh): This recommendation is still under consideration.

Safe Deposit Lockers at Stations

123. **Shri Ram Krishan Gupta:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 889 on the 3rd December, 1959 and state:

(a) whether the names of the stations where safe deposit lockers are proposed to be provided have since been finalised; and

(b) if so, what are they?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) and (b). Thirty lockers which are being procured will be distributed amongst the railways as follows:

Railway	No. of lockers
Northern	5
Central	5
Eastern	5
Southern	4
Western	4
South Eastern	3
North Eastern	2
Northeast Frontier	2
	30

The stations where the lockers will be provided will be determined by the Railway Administrations in consultation with the Zonal Railway Consultative Committees.

Awards for averting Train Accident

124. Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 948 on the 16th December, 1959 and state the nature of decision taken for giving award to the villagers for averting an accident to the Katihar bound Jogbani passenger train on the 12th November, 1959?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): A sum of Rupees One hundred has been sanctioned as reward to Shri Bhutra (of Purnea District) who took initiative in attracting the attention of the Driver to stop the Jogbani-Katihar Passenger train on 12-11-1959 between Kasba and Purnea stations on the N.F. Railway.

National Academy of Medical Sciences

125. Shri Ram Krishan Gupta: Will the Minister of Health be pleased to refer to the reply given to Unstarred Question No. 480 on the 25th November, 1959 and state:

(a) whether views have since been received from the State Governments and other bodies for establishing a National Academy of Medical Sciences; and

(b) if so, the action taken thereon?

The Minister of Health (Shri Karmarkar): (a) and (b). There is not much progress. Many of the States as well as Universities and other Professional Bodies have not yet expressed any opinion. The replies so far received also indicate divergence of opinion.

Model Town Planning Legislation

126. Shri Ram Krishan Gupta: Will the Minister of Health be pleased to refer to the reply given to Unstarred

Question No. 856 on the 3rd December, 1959 and state the further progress made in the finalisation of Model Town Planning Legislation?

The Minister of Health (Shri Karmarkar): The draft Model Town Planning Legislation is being revised by the Central Regional and Urban Planning Organisation in the light of the comments received from the various State Governments. An outline of the revised legislation has been prepared but certain important Sections relating to land acquisition, compensation, and interim control, which require further scrutiny from the legal point of view are at present being drafted by that Organisation.

State Warehousing Corporations

127. Shri Ram Krishan Gupta: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 43 on the 17th November, 1959 and state:

(a) whether the different State Warehousing Corporations have formulated schemes for construction of warehouses in their respective States;

(b) if so, the details thereof; and

(c) the progress made so far in setting up a Joint Self Insurance Scheme for all the Corporations and a common construction agency?

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): (a) Yes, Sir.

(b) The details of the scheme are given in the statement laid on the Table of the Sabha. [See Appendix I, annexure No. 42.]

(c) The matters are under correspondence with the State Warehousing Corporations.

Inter-State River Water Dispute between Madras & Mysore

128. { Shri Ram Krishan Gupta:
Shri Subbiah Ambalam:

Will the Minister of Irrigation and Power be pleased to refer to the reply